

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON**

EFFECTS OF FORCIBLE LAND ACQUISITION .

1045

Dr. T. Subbarami Reddy

Will the Minister of COAL COAL RAILWAYS be pleased to state :-

- (a) whether forcible land acquisition has brought entire development activity of Railways to a grinding halt with land acquisition on hold for its various projects;
- (b) if so, whether Railways have decided to review its land acquisition policy in a bid to break logjam;
- (c) whether among hardest hit scheme is Railways ambitious Dedicated Freight Corridor Project worth around Rs. 28000 crores;
- (d) whether Railways need to acquire nearly 11535 hectares of land spread over 2793 kms; and
- (e) if so, the details of other railway projects that have been delayed and by when final decision in this regard is likely to be taken?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI E. AHAMED)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.1045 BY DR. T. SUBBARAMI REDDI & SHRI GIREESH KUMAR SANGHI TO BE ANSWERED IN RAJYA SABHA ON 27.11.2009 REGARDING EFFECTS OF FORCIBLE LAND ACQUISITION.

(a) to (e): As per the land acquisition policy followed by Indian Railways, suitable compensation is paid to land owners where land is acquired by Railway. The policy also provides for redressal mechanism in case the compensation is not considered acceptable by the affected person(s). In order to make the land acquisition process more transparent and humane, a review of the land acquisition policy has been taken up by Railway. It is expected to be completed soon.

Special attention is being paid to the Dedicated Freight Corridor Project as well as other railway projects. Work on Dedicated Freight Corridor has already commenced in part on both Eastern & Western corridors.